

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8213 of 2024 in Comp. App. (AT) No. ___ of 2024	Real Growth Commercial Enterprises Ltd., (Now Known as Real Growth Corporation Ltd.) & Ors. Vs. The Registrar of Companies NCT of Delhi & Haryana	Saurabh Jain
2.	I.A. No. 8238 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Hira Lal & Sons Vs. Neo Aid Communications (India) Pvt. Ltd., Through its Liquidator Mahinder Prakash Khandelwal	Chirag Kher
3.	I.A. No. 8239 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nirupama Yogesh Gupta Vs. Indian Bank	Manu Aggarwal
4.	I.A. No. 8240 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anjali Anil Gupta Vs. Indian Bank	Manu Aggarwal
5.	I.A. No. 8283 & 8284 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Manoj Kumar, Resolution Professional of Grateful Buildinfra Pvt. Ltd. Vs. Lalluram & Ors.	Bhuvan Arora

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By order
-sd/-
Assistant Registrar